

**IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-228-2020**

Kashinath Jairam Shetye **Petitioner**

V e r s u s

**Goa Coastal Zone Management
Authority and 9 others.** **Respondents**

Petitioner in person.

Mr. J. Coelho Pereira, Senior Advocate with Adv. V. Braganza for
Respondent no.17.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 17th December, 2020.**

ORDER:

Mr. Shetye, pro se seeks time to file rejoinder.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-